

Central Administrative Tribunal  
Principal Bench: New Delhi

OA No.82/2003  
MA 49/2003

This the day of 14th January, 2003

Hon'ble Sh. Govindan S.Tampi, Member(A)  
Hon'ble Sh. Shanker Raju, Member(J)

1. Jitdendra Singh Dhama
2. Arun Kumar
3. Sover Singh
4. Sanjai Dhaka
5. Subhash Dhaka
6. Manoj Kr.Araya
7. Rajeev Kumar
8. Virendra Kr.Dagar
9. Ashok Kumar
10. Jeetandra Kumar
11. Parveen Kumar
12. Manoj Kumar
13. Som Dutt Sharma
14. Jai Kumar
15. Rajendra Singh
16. Subhash Chand
17. Harendra
18. Narendra
19. Subhodh Tavathia
20. Ajay Kumar

All C/o Mr.Ravinder Sharma  
House No.5829/2, Jawahar Nagar,  
Delhi 110 007.  
(By Advocate: Shri Sushil Kumar)

...Applicants.

Vs.

Government of NCT of Delhi through  
Commissioner of Police,  
Police Head Quarter,  
ITO, New Delhi-110002.

...Respondent.

ORDER(ORAL)

By Sh.Govindan S.Tampi, Member(A)

Learned counsel for the applicants seeks  
permission to withdraw the OA with liberty to file  
different OAs. Permission granted. The OA is accordingly  
dismissed as withdrawn with liberty to file different OAs.

*S. Raju*  
(Shanker Raju)  
Member(J)

/kd/

*Govindan S.Tampi*  
<Member(A)